Development of renewable energy sources

2878. SHRI N.K. SINGH: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the schemes/ programmes for development of renewable energy sources found successful in various States during the last three years;
- (b) whether the funds provided to various States for generating power through renewable energy sources have been utilized properly;
 - (c) if so, the details thereof and if not, the reasons therefor; and
 - (d) the corrective measures taken by Government in this regard?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) The schemes / programmes for development of renewable energy sources under which significant progress has been made in various States during the last three years include wind power, small hydro power, biomass power / cogeneration, waste to power, solar photovoltaic, biomass gasifier, remote village electrification and biogas programmes.

- (b) The level of utilization of funds has been quite satisfactory during the Eleventh Plan period, and the funds released under various renewable energy schemes/programmes have been reported to be utilized for the purpose for which they were sanctioned. It may be mentioned that utilization of funds is a dynamic process and the Utilization Certificates from implementing agencies become due only after 1 year from the closing of the financial year in which the funds are released.
- (c) State-wise details of total funds released to State Governments/ designated State Nodal Agencies under various programmes/schemes for development of renewable energy sources, including those for power generation, during the last three years are given in Statement (See below), wherein the level of utilization of funds has also been indicated.
- (d) To ensure full and proper utilization of the funds, the Government undertake periodic physical & financial progress reports, fund utilization certificates & audited statements of expenditure. The Ministry also undertakes regular review meetings with State Nodal / Implementing Agencies; and, random inspection visits to project sites to ascertain the quantity and quality of systems deployed; etc. This apart, periodic internal audit of the State Nodal Agencies is also undertaken.

Statement

Funds released and utilised under various renewable energy schemes during 2008-09, 2009-10 and 2010-11.

(Rupees in crores)

53			2008-09 2009-10					2010-11		
SI.		Amt.	Ucs		Amt.	Ucs		Amt.	Ucs	
No.	States	released	received	%	released	received	%	released	received	%
1	2	3	4	5	6	7	8	9	10	11
1	Andhra Pradesh	18.89	18.55	98.20	14.22	12.90	90.72	38.91	10.65	27.37
2	A & N	0.02	0.02	100.00	0.02	0.02	100.00	0.02	0.00	0.00
3	Arunachal Pradesh	16.41	16.41	100.00	53 . 67	53.51	99.70	68.52	0.04	0.06
4	Assam	29.01	20.79	71.66	23.29	10.78	46.29	10.51	0.00	0.00
5	Bihar	3.85	3.52	91.43	3.99	3.26	81.70	7.75	0.00	0.00
6	Chandigarh	0.04	0.04	100.00	24.12	24.12	100.00	34.71	0.00	0.00
7	Chattisgarh	15.88	13.9	87.53	21.51	21.25	98.79	36.19	0.00	0.00
8	Dadar & Nagar Haveli	0.03	0.03	100.00	0.00	0.00	0.00	0.00	0.00	0.00

1	2	3	4	5	6	7	8	9	10	11
9	Daman & Diu	0.01	0.01	100.00	0.00	0.00	0.00	0.02	0.00	0.00
10	Delhi	41.31	41.25	99.85	37.86	21.35	56.39	148.95	0.60	0.40
11	Goa	2.02	2.00	99.01	0.55	0.05	9.09	0.17	0.17	100.00
12	Gujarat	6.15	6.15	100.00	12.89	10.00	77.58	21.19	0.00	0.00
13	Haryana	8.1	8.09	99.88	2.63	0.41	15.59	5.71	1.38	24.17
14	Himachal Pradesh	16.77	13.99	83.42	7.21	5.36	74.34	15.46	0.15	0.97
15	J & K	18.27	10.95	59.93	10.49	3.08	29.36	55.80	1.00	1.79
16	Jharkhand	10.24	3.31	32.32	7.40	7.10	95.95	1.99	0.00	0.00
17	Karnataka	22.39	21.72	97.01	21.74	18.44	84.82	30.41	0.00	0.00
18	Kerala	6.64	5 . 95	89.61	4.66	4.43	95.06	16.10	0.00	0.00
19	Lakshadweep	0.19	0.05	26.32	0.00	0.00	0.00	13.89	0.00	0.00
20	MP	9.56	9.55	99.90	19.26	17.43	90.50	36.28	0,02	0.06
21	Maharashtra	40.72	39.79	97.72	65.90	61.27	92.97	142.37	10.33	7.26
22	Manipur	9.07	9.07	100.00	2.09	1.82	87.08	3.43	0.00	0.00
23	Meghalaya	2.9	2.9	100.00	3.19	3.1 7	99.37	7.68	0.00	0.00

24	Mizoram	0.97	0.97	100.00	1.62	1.62	100.00	3.54	0.00	0.00
25	Nagaland	2.89	2.89	100.00	0.62	0.59	95.16	1.93	0.00	0.00
26	Orissa	6.49	5.73	88.29	21.63	15.68	72.49	9.16	0.01	0.11
27	Puducherry	0.13	0.13	100.00	0.20	0.07	35.00	0.12	0.00	0.00
28	Punjab	12.63	12.63	100.00	9.49	1.56	16.44	9.95	0.06	0.60
29	Rajasthan	0.69	0.59	85.51	13.64	5.43	39.79	42.84	3.49	8.15
30	Sikkim	8.01	8.01	100.00	5.41	3.26	60.26	4.22	0.00	0.00
31	Tamil Nadu	11.91	11.45	96.14	18.72	13.6	72,65	29.43	2.06	7.00
32	Tripura	12.21	12.2	99.92	11.90	7.08	59.50	1.99	0.00	0.00
33	UP	11.61	11.47	98.79	24.20	18.87	77.98	68.83	0.12	0.17
34	Uttarakhand	15.66	9.46	60.41	19.95	16.23	81.35	39.57	1.85	4.68
35	West Bengal	14.29	13.91	97.34	36.22	34.18	94.37	41.11	8.59	20.90
	Total	375.96	337.48	89.76	500.28	397.91	79.54	948.75	40.52	4.27